

Annexure-6

Name of the corporate debtor: Hiranandani Palace Gardens Private Limited; Date of commencement of liquidation: 13th August 2019 List of stakeholders as on: 13th November 2019.

List of operational creditors (other than Workmen, Employees and Government Dues)

Sr.No	Name of creditor	Identification No.	Details of claim received		Amount of claim admitted	Nature of claim	Details of claim admitted		Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed			Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)									
1	Sunny Vista Realtors Private Limited (Related Party to the Company)	OC-3	01-10-2019	2,23,12,116	1,20,10,915	Other Operational Creditor	NA	NA	NA	NA	-	0.826	-	-	-	-	1. Interest portion of Claim rejected due to non submission of adequate information and/ or supporting documentation to substantiate. 2. A few details requested were not provided amounting to Rs. 3,50,235
2	Dalmia Cements (Bharat) Limited	OC-4	01-10-2019	24,99,442	24,99,442	Other Operational Creditor	NA	NA	NA	NA	-	0.172	-	-	-	-	Not Applicable
3	Ritesh Shah & Co	OC-5	26-09-2019	23,600	23,600	Other Operational Creditor	NA	NA	NA	NA	-	0.002	-	-	-	-	Not Applicable
4	Euro Architectural Concepts Private Limited	OC-6	05-10-2019	24,53,860	-	Other Operational Creditor	NA	NA	NA	NA	-	-	-	-	-	-	Claim rejected as details requested was not provided and the claimant not appearing in
5	Yantra Aluminium Window Systems Private Limited	OC-7	05-10-2019	7,55,670	-	Other Operational Creditor	NA	NA	NA	NA	-	-	-	-	-	-	Claim rejected as details requested was not provided and the claimant not appearing in books of Company.
TOTAL				2,80,44,688	1,45,33,957							1.000					

Notes:

- The debts or dues of the Operational Creditors are unsecured.
- The claims have been verified by the Liquidator based on the evidence/ information/details/invoices towards which the claims have arisen submitted by the respective operational creditors. The amount does not necessarily match within the books of accounts of the Company.
- The claim amount admitted is subject to further scrutiny based on subsequent information/ documents sought from the Company/ creditors, and the Liquidator may modify/ correct the list of claims, on the directions of the NCLT, or otherwise.
- As regards claims submitted after the last date of submission i.e. after 5th October 2019, the Liquidator will admit the claims only on general or specific orders of NCLT.

